

1	2	3	4	5	6	7
5.	Haryana	2.774	—	—	22 000	25.00
6.	Himachal Pradesh	—	5.54	—	—	—
7.	Jammu & Kashmir	—	—	—	39,150	—
8.	Karnataka	—	—	55.60	1.000	—
9.	Kerala	2.600	9.66	—	68.245	43.39
10.	Madhya Pradesh	4.500	4.70	—	—	—
11.	Maharashtra	6.000	3.50	89.27	39.380	43.20
12.	Meghalaya	—	—	—	—	—
13.	Orissa	10,515	7.00	—	—	—
14.	Punjab	8,200	10.80	—	45 000	53.23
15.	Rajasthan	6,103	9.40	2.47	23 500	17.95
16.	Tamil Nadu	3,000	1.50	—	67.000	43.74
17.	Tripura	0.500	2.51	—	—	19.38
18.	Uttar Pradesh	7,800	11.30	—	—	81.46
19.	West Bengal	3,400	14.24	—	—	—
TOTAL :		69 00	100.00	191.20	450.26	421.05

Rs. 1231.51 lakhs

[English]

Framing of rules by Kendriya Vidyalaya Sangathan

4667. SHRI RAHIM KHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether in the past recruitment rules for various posts in Kendriya Vidyalaya Sangathan were got vetted by or framed with the approval of Government ;

(b) if so, whether recruitment rules of newly created posts of Assistant Commissioner (Administration), Vigilance Officer, Senior Analyst, etc. have been vetted by the Ministry ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Recruitment rules for posts of Deputy Commissioners and above for the Kendriya Vidyalaya Sangathan are framed by the Government of India. Recruitment rules for posts of Assistant Commissioners and below are framed by the Kendriya Vidyalaya Sangathan. The Kendriya Vidyalaya Sangathan consults the Government of India whenever considered necessary in framing the recruitment rules.

(b) & (c) The recruitment rules for these posts were sent to the Vice-Chairman, Kendriya Vidyalaya Sangathan who is also the Joint Secretary in the Ministry

of Human Resource Development, Department of Education. They have been approved by the Vice-Chairman and the Chairman, Kendriya Vidyalaya Sangathan.

Adult education during Seventh Plan

4668. SHRIMATI JAYANTI PATNAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount earmarked for the promotion of adult education during Seventh Plan ; and

(b) the State-wise allocations made for the above purpose in Financial year 1985-86 ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) An amount of Rs. 360.00 crores has been provided for adult education, both in the Central and State sectors, during the Seventh Five Year Plan.

(b) No State-wise allocation is made for adult education in the Central Sector. The grants are released to the various States/UTs on the basis of requirements submitted by States/UTs in accordance with approved projects/schemes. State-wise allocations made for the year 1985-86 in the State sector is given in the attached statement.

Statement

(Rs. in lakhs)

S. No.	States/UTs.	OUTLAY Adult Education
1.	Andhra Pradesh	215
2.	Assam	150
3.	Bihar	400
4.	Gujarat	155
5.	Haryana	25
6.	Himachal Pradesh	25
7.	Jammu & Kashmir	32
8.	Karnataka	120
9.	Kerala	40
10.	Madhya Pradesh	200
11.	Maharashtra	300
12.	Manipur	35
13.	Meghalaya	10
14.	Nagaland	15
15.	Orissa	110
16.	Punjab	10
17.	Rajasthan	100
18.	Sikkim	10